



**UNITED
NATIONS**

**MEETINGS COVERAGE AND
PRESS RELEASES**

10 JULY 2015

SC/11965

Security Council Al-Qaida Sanctions Committee Amends One Entry on Its Sanctions List

SECURITY COUNCIL PRESS RELEASE

On 10 July 2015, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) enacted the amendments specified with underline and strikethrough in the entry below on its Al-Qaida Sanctions List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2161 (2014) adopted under Chapter VII of the Charter of the United Nations:

A. Individuals

QDi.057 Name: 1: IBRAHIM 2: ALI 3: ABU BAKR 4: TANTOUSH

Name (original script): ابراهيم علي أبو بكر تانتوش

Title: na **Designation:** na **DOB:** 2 Feb. 1966 **POB:** al Aziziyya, Libyan ~~Arab Jamahiriya~~ **Good quality**

a.k.a.: **a)** Abd al-Muhsin **b)** Ibrahim Ali Muhammad Abu Bakr **c)** Abdul Rahman **d)** Abu Anas **e)** Ibrahim Abubaker Tantouche **f)** Ibrahim Abubaker Tantoush **g)** 'Abd al-Muhsi **h)** 'Abd al-Rahman **i)** Abdel Ilah Sabri (false identity related to fraudulent South African identification number 6910275240086 linked to South African passport number 434021161, both documents have been confiscated) **Low quality a.k.a.:** Al-Libi **Nationality:** Libyan **Passport no.:** **a)** (Libyan passport number 203037, issued in Tripoli, Libya) **b)** (Libyan passport number 347834, issued under name Ibrahim Ali Tantoush, expired on 21 Feb. 2014) **National identification no.:** na **Address:** Tripoli, Libya (as at Feb. 2014) ~~Johannesburg, South Africa~~ **Listed on:** 11 Jan. 2002 (amended on 31 Jul. 2006, 4 Oct. 2006, 16 May 2011, 10 Jul. 2015) **Other information:** Associated with Afghan Support Committee (ASC) (QDe.069), Revival of Islamic Heritage Society (RIHS)(QDe.070) and the

Libyan Islamic Fighting Group (LIFG) (QDe.011). [Photograph and fingerprints available for inclusion in the INTERPOL-UNSC Special Notice](#). Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jun. 2010.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the sixteenth update of the List in 2015. An updated List is accessible on the Committee's website at the following URL: http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml (http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml).

The Consolidated United Nations Security Council Sanctions List is also updated following all changes made to the Al-Qaida Sanctions List. An updated version of the Consolidated List is accessible via the following URL: http://www.un.org/sc/committees/consolidated_list.shtml (http://www.un.org/sc/committees/consolidated_list.shtml).

 **For information media. Not an official record.**
